

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
LOK SABHA  
UNSTARRED QUESTION NO.2783  
ANSWERED ON 10.03.2026

EV MANUFACTURERS

†2783. SHRI RAHUL SINGH LODHI:  
SMT. MALVIKA DEVI:

**Will the Minister of HEAVY INDUSTRIES be pleased to state:**

- (a) the total number of global EV manufacturers who have applied under the SMEC scheme since March 2024 till date;
- (b) the number of companies out of them have initiated the process of land acquisition or plant construction;
- (c) the details of States emerging as major EV hubs under the scheme;
- (d) the monitoring mechanism adopted to ensure that approved companies achieve the mandatory 25 per cent Domestic Value Addition (DVA) by the third year and 50 per cent DVA by the fifth year; and
- (e) the steps being taken by the Ministry to link the companies approved under the SMEC Scheme with domestic MSME units?

ANSWER  
THE MINISTER OF STATE FOR HEAVY INDUSTRIES  
(SHRI BHUPATHIRAJU SRINIVASA VARMA)

**(a) to (c):** The Detailed guidelines of the Scheme to Promote Manufacturing of Electric Passenger Cars in India (SPMEPCI) were notified on 02.06.2025. The application window for the scheme was open till 21.10.2025, however no applications were received.

**(d):** As per the scheme guidelines, approved applicant is required to achieve a DVA of minimum 25% by end of 3<sup>rd</sup> year and minimum 50% by end of 5<sup>th</sup> year for e-4W manufactured in its facilities. The monitoring of DVA certificate obtained by approved applicants is done by Testing Agencies of Ministry of Heavy Industries.

**(e):** Does not arise.

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